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Government of Jammu & Kashmir  
**Forest, Ecology & Environment Department**  
Civil Secretariat, J&K

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Consultant(Judicial),  
Hon'ble National Green Tribunal,  
Principal Bench, New Delhi.

No. FST-LIT/540/2024(7588080)

Dated: 05.05.2025

**Subject: Original Application No. 693/2023 titled News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24-10-2023.**

Sir,

With reference to the subject captioned above, I am directed to enclose herewith reply/response on behalf of Government of Jammu and Kashmir (i.e. Respondent No. 33) in compliance to the directions passed by the Hon'ble National Green Tribunal in its Order dated 28.01.2025, with the request that the same may kindly be taken on record and placed before the Hon'ble NGT for its kind consideration.

Yours faithfully,

*Ambika Bali*  
(Ambika Bali)JKAS 05/05/2025  
Under Secretary to the Government

Encls: As above

Copy (with enclosures) to the:-

Additional Standing Counsel for Government of UT J&K in Hon'ble National Green Tribunal Princiipal Bench, New Delhi for information and necessary action.

In the Hon'ble Nation Green Tribunal-Principal Bench, New Delhi

Original Application No. 693/2023

In the matter of: Original Application No. 693/2023 titled News Item titled "Pollution Control Boards are the weak link" appearing in Deccan Herald dated 24-10-2023.

May it please Your Lordships,

The answering respondent most humbly submits as under:-

I That the OA came to be listed on 28-01-2025 and this Hon'ble Tribunal was pleased to pass an order on the aforesaid date, operative part whereof among others reads as under:-

1. *In this original registered suo-moto, Tribunal is considering the issue of infrastructure, resources capacity and existing staff strength of State Pollution Control Boards (SPCBs)/Pollution Control Committees(PCCs).*
5. *Learned Counsel appearing for State PCBs for different States have taken the plea that requisitions have been sent to the State Public Service Commission/State Public Selection Boards but they have not taken further action for initiating the process. These PCBs are directed to point out the order of the Hon'ble Supreme Court passed in WP © No. 13029/1985 dated 27.08.2024 which required the States to fill up all the vacancies by 30.04.2025 to concerned PSC/SSB. It has been pointed out that as many as ten SPCBs/PCCs i.e. the SPCBs of State of Jharkhand, Karnataka, Maharashtra, Manipur, Odisha, Tamil Nadu, Uttarakhand and West Bengal and PCCs of Delhi and Jammu and Kashmir have not submitted their response. They are directed to do the needful positively within two weeks.*
11. *In view of the above, States/UTs and PCBs/PCCs who have not filed the reply till now are directed to file it by supplying an advance copy to the CPCB within four weeks and the CPCB is directed to file a fresh report, keeping in view the observations made above and disclosures made by remaining PCBs/PCCs.*
12. *List on 08.05.2025".*

- II. That in compliance with the aforesaid direction of the Hon'ble Tribunal, the Department of Forest, Ecology and Environment, J&K has referred 17 posts to the JK SSB for selection of the candidates for filling these posts at the earliest. The copy of the indent of these 17 posts is placed herewith for kind reference (**Annexure-'A'**).
- III. That the vacant posts of Junior Environmental Engineer (JEE), Field Assistant and Field Inspector of the Engineering cadre of JK PCC have been recently filled through the recruitment process by JK SSB. Copies of such appointment orders are placed along as **Annexure-'B'**.

*Anubhava*  
Under Secretary to Govt  
Forest, Ecology & Env  
Deptt

- IV. That the department of Forest, Ecology and Environment has prepared a comprehensive proposal for reorganization of the JK PCC. The proposed restructuring is intended to meet the statutory requirements of JK PCC which have greatly enhanced since its creation in 1987, while also ensuring efficient allocation and utilization of resources in alignment with strategic priorities. Various posts of the Engineering cadre and the Scientific Cadre have been proposed at various levels to strengthen the organizational structure of JK PCC. The posts of senior functionaries at the Scientific and Engineering cadres which were earlier not created/existing, have been added with the objective to provide a robust structure that functions with greater technical efficiency and support. Additionally, support staff has also been added at various levels of JK PCC. Special emphasis has been laid to enhance the organizational efficiency of the JK PCC with sufficient technical staff and support staff at regional laboratories and district offices.
- V. That the aforementioned comprehensive reorganization proposal has already been placed before the Finance Department, J&K for their concurrence thereto.
- VI. That the aforementioned reorganization proposal is also accompanied by the JK PCC (Recruitment and Control of Services, Rules) which were hitherto non-existent and have also been placed before the Finance Department for necessary concurrence thereto. Pertinently, JK PCC did not have recruitment rules of its own which hampered the process of regular process of appointments to various posts. The said anomaly has been addressed and the recruitment rules have been framed, as stated above.
- VII. That once the reorganization proposal and the recruitment rules are approved by the competent authority, the posts accruing thereto shall be referred for appointment through the JK PSC/ JK SSB, as the case may be, at the earliest.

In the premises above, it is respectfully prayed that the aforementioned submissions may kindly be placed before the Hon'ble National Green Tribunal, for kind consideration.

  
Answering Respondent  
Under Secretary to Govt  
Forest, Ecology & Env  
Deptt

**Table of Enclosures**

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Government of Jammu & Kashmir  
Department of Forest, Ecology & Environment  
Civil Secretariat, J&K

(Annexure 'A')

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**Chairman,  
J&K, Service Selection Board.**

No. FST-PCC/ 14/2024-02

Dated: 13 -08-2024

**Subject:- Referring of Non-Gazetted Vacancies under Direct Recruitment Quota.**

Sir,

I am directed to refer your Letter no. JKSSB- PLAN/27/2022-06 dated 15.03.2024, regarding the subject cited above, and request you to kindly complete the selection process in respect of the following 17 posts at an earliest.

S.N o.	Item No.	Name of post	Cadre of the post	No. of posts	Total
1	556	Scientist "A"	UT	03	03
2	566	Junior Scientific Assistant	Division Jammu	02	04
3	567	Junior Scientific Assistant	Division Kashmir	02	
4	568	Laboratory Assistant	UT	01	10
5	569	Laboratory Assistant	Division Jammu	05	
6	570	Laboratory Assistant	Division Kashmir	04	
Total				17	17

Yours faithfully,

(Shabir Ahmad Baba)

Under Secretary to the Government

13/8

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**Jammu and Kashmir  
Pollution Control  
Committee**

chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex  
Transport Nagar, Jammu, 180006  
Silk Factory Road  
Rajbagh, Srinagar, 190 008

**Sub:- Appointment of Junior Environmental Engineer in the J&K Pollution Control Committee.**

**Ref:- (i) Letter No. FST-PCC/29/2023-02 F.D dated 24-12-2024 from Forest, Ecology & Environment Department and FST-PCC/29/2023-02 (Part-I) dated 21-03-2025.**

**(ii) Letter No. JKSSB-SDOSECY(JMU)/4/2024-03(E-7381434) dated 02-12-2024 from Jammu and Kashmir Services Selection Board.**

**JKPCC ORDER NO. 46 OF 2025**

**Dated: - 03-04-2025**

On the recommendations of the J&K Services Selection Board and approval conveyed by the Forest, Ecology & Environment Department, sanction is hereby accorded to the appointment of the below mentioned candidate as Junior Environmental Engineer in the J&K Pollution Control Committee in the Pay Level-6D (35800-113200) with immediate effect:

S. No.	Name of Candidate	Parentage	Address	Selection Category
1	Mr Syed Moin Kazmi	Mr. Syed Mureed Hussain	Qazipora P.O Mohora Boniyar, Baramulla-193122	OM

The appointee shall report to the **Member Secretary, J&K Pollution Control Committee, Head Office, Jammu**, within a period of twenty-one (21) days from the date of issuance of this Order, failing which he shall forego his right to appointment, and the same shall be deemed to have been cancelled *ab-initio* without any further notice.

The appointee shall be allowed to join only on the production of the following certificates (in original) to be verified subsequently:

- Academic/Qualification Certificates.
- Matriculation / Date of Birth Certificate.
- Health Certificate from the concerned Chief Medical Officer of the District.
- Domicile Certificate issued by the Competent Authority.
- Valid relevant Category Certificate, if any, applicable.

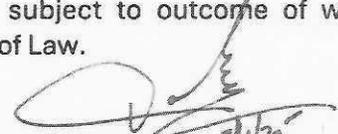
The appointment of the above candidate shall further be subject to the following conditions:

- Appointee shall give an undertaking in the shape of an Affidavit to the effect that, if on verification, his qualification/date of birth/reserved category certificates from the concerned issuing authorities is found fake/forged, his appointment as Junior Environmental Engineer in the J&K Pollution Control Committee shall be deemed to have been cancelled *ab-initio* and legal action, as warranted under rules shall be initiated against him.
- That if the candidate has taken loan for self-employment from DIC/Employment Department, to be ascertained from the District Industries Centre (DIC) and District

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Employment & Counselling Centre of the Domicile District, he shall relinquish the proprietorship of unit/enterprise and stakes, if any, in such self-employment unit/enterprise before joining Government service. He shall be required to repay the entire loan liability in suitable EMIs to be worked out by the DDO concerned from his salary. DDO concerned shall obtain an affidavit from the concerned appointee regarding both relinquishment of proprietorship and stakes, if any, in such a self-employment unit/enterprise and recovery to be made and also personally monitor its recovery.

- c. The salary of the appointee shall not be drawn and disbursed unless the satisfactory reports in respect of genuineness of Qualification/Date of Birth/Relevant Category Certificate are received from the concerned Authorities/Agency.
- d. The appointee shall be on probation for a period of two years.
- e. The appointment of the candidate shall be governed by the "New Pension Scheme" as notified vide SRO-400 of 2009 dated 24-12-2009.
- f. The inter-se-seniority of the appointee in the J&K Pollution Control Committee shall be determined in accordance with the J&K Civil Services (Classification, Control and Appeal) Rules, 1956.
- g. The appointment of the above appointee shall be subject to outcome of writ petition(s), if any, pending before Competent Court(s) of Law.

  
(Vasu Yadav) 24/20  
Chairman  
18  
03/4/2025

No. PCC/Estb./CO/SL/JEE/E-7412794/2024/ 254-63  
Dated: - 03-04-2025

Copy for information and necessary action to the: -

1. Commissioner/Secretary to Government, Forest, Ecology and Environment Department, Civil Secretariate, Jammu.
2. Commissioner/ Secretary to Government, General Administration Department, Civil Secretariate, Jammu.
3. Director Information , J&K, with the request to kindly get this order published in two leading dailies both at Jammu and Kashmir for information of the concerned.
4. Member Secretary, J&K Pollution Control Committee Jammu.
5. Regional Director, Pollution Control Committee Jammu/Kashmir.
6. Secretary, Service Selection Board Jammu/Srinagar.
7. Financial Advisor/CAO, J&K PCC Jammu.
8. EDP Supervisor/ in-charge website J&K Pollution Control Committee Jammu.
9. Concerned candidate for information and compliance.
10. Order/stock file

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Jammu and Kashmir  
Pollution Control Committee

Chairman87jkspcb@gmail.com  
membersecretaryjkspcb@gmail.com

0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex  
Transport Nagar, Jammu, 180 006

Silk Factory Road  
Rajbagh, Srinagar, 190 008

**Subject:** Appointment of Junior Environmental Engineer in the J&K Pollution Control Committee.

**Reference:** (i) Letter No. FST-PCC/29/2023-02 dated 10-07-2024 and No. FST-PCC/29/2023-02 dated 09-09-2024 from Forest, Ecology & Environment Department.

(ii) Letter No. JKSSB-SDOSECY(JMU)/4/2024-03(E-7381434) dated 24-05-2024 from Jammu and Kashmir Services Selection Board.

**JKPCC ORDER NO. 156 OF 2024**

**DATED: - 10-10-2024**

On the recommendations of the J&K Services Selection Board and approval conveyed by the Forest, Ecology & Environment Department, sanction is hereby accorded to the appointment of the following candidate as Junior Environmental Engineer in the J&K Pollution Control Committee in the Pay Level-6D (35800-113200), with immediate effect:-

S. No.	Name of Candidate Mr/Ms	Parentage	Address	Selection Category
1)	Muneeb	Bashir Ahmed Menzeero	29 Killi Masjid, Saraf Kadal, Khanyar, Srinagar - 190002	OM

The appointee shall report to the **Member Secretary**, J&K Pollution Control Committee, Head Office, Jammu, within a period of twenty-one (21) days from the date of issuance of this order failing which they shall forego his right to appointment, and the same shall be deemed to have been cancelled *ab-initio* without any further notice.

The appointee shall be allowed to join only on the production of the following certificates (in original) to be verified subsequently:

- Academic/Qualification Certificates.
- Matriculation / Date of Birth Certificate.
- Health Certificate from the concerned Chief Medical Officer of the District.
- Domicile Certificate issued by the Competent Authority.
- Valid relevant Category Certificate, if any, applicable.

The appointment of the above candidate shall further be subject to the following conditions:

- Each appointee shall give an undertaking in the shape of an Affidavit to the effect that, if on verification, his / her qualification/date of birth / reserved category

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certificates from the concerned issuing authorities is found fake/forged, his /her appointment as Junior Environmental Engineer in the J&K Pollution Control Committee shall be deemed to have been cancelled *ab-initio* and legal action, as warranted under rules shall be initiated against them.

- b) That if the candidate has taken loan for self-employment from DIC/Employment Department, to be ascertained from the District Industries Centre (DIC) and District Employment & Counselling Centre of the Domicile District, he/she shall relinquish the proprietorship of unit/enterprise and also stakes, if any, in such self-employment unit/enterprise before joining Government service. He/she shall be required to repay the entire loan liability in suitable EMIs to be worked out by the DDO concerned from his/her salary. DDO concerned shall obtain an affidavit from the concerned appointee regarding both relinquishment of proprietorship and stakes, if any, in such a self-employment unit / enterprise and recovery to be made and also personally monitor its recovery.
- c) The salary of the appointee shall not be drawn and disbursed to them unless the satisfactory reports in respect of genuineness of Qualification/Date of Birth/Relevant Category Certificate are received from the concerned Authorities / Agency.
- d) The appointee shall be on probation for a period of two years.
- e) The appointment of the candidate shall be governed by the "New Pension Scheme" as notified vide SRO-400 of 2009 dated 24-12-2009.
- f) The inter-se-seniority of the appointee in the J&K Pollution Control Committee shall be determined in accordance with the J&K Civil Services (Classification, Control and Appeal) Rules, 1956.
- g) The appointment of the above appointee shall be subject to outcome of writ petition(s), if any, pending before Competent Court(s) of Law.

(Vasu Yadav) 1924  
Chairman

10.12.24

No. PCC/Estb/CO/SL/JEE/E-7412794/2024/ 724-34

Dated:- 10 -10-2024

Copy for information and necessary action to the:

1. Financial Commissioner (Additional Chief Secretary) to Government, Forest, Ecology and Environment Department, Civil Secretariat, Jammu / Srinagar.
2. Commissioner / Secretary to Government, General Administration Department, Civil Secretariat, Jammu / Srinagar.
3. Director Information, J&K, Jammu / Srinagar with the request to kindly get this order published in two leading dailies both at Jammu and Kashmir for information of the concerned.
4. Member Secretary, J&K Pollution Control Committee.
5. Regional Director, J&K Pollution Control Committee, Jammu / Kashmir.
6. Secretary, J&K Service Selection Board, Jammu/Srinagar.
7. Financial Advisor/CAO, Pollution Control Committee, Jammu.
8. In-charge Website J&K PCC Jammu.
9. Concerned candidate for information and compliance.
10. Order/stock file.

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## Jammu and Kashmir Pollution Control Committee

Parivesh Bhavan, Forest Complex || Silk Factory Road  
Transport Nagar, Jammu, 180 006 || Rajbagh, Srinagar, 190 008

**Subject:** Appointment of Junior Environmental Engineer in the Jammu and Kashmir Pollution Control Committee.

**Reference: (i)** Letter No. FST-PCC/29/2023-02 dt. 17-02-2024 from Forest, Ecology & Environment Department.

**(ii)** Letter No. JKSSB-SDOSECY(JMU)/4/2024-03(E-7381434) dt. 25-01-2024 from Services Selection Board.

**JKPCC ORDER NO. 37 of 2024**

**DATED: - 07-03-2024**

On the recommendations of the J&K Services Selection Board and approval conveyed by the Forest, Ecology & Environment Department, sanction is hereby accorded to the appointment of the following candidates as Junior Environmental Engineer in the J&K Pollution Control Committee in the Pay Level-6D (35800-113200) with immediate effect:

#	Name Mr/Ms	Parentage	Address	Selection Category
1.	Sheikh Abdul Haseeb	Shabir Ahmad Sheikh	127, Umer, Kanli Bagh, Baramulla Jammu and Kashmir	OM
2.	Asrar Ahmad	Manzoor Ahmad Gabroo	260 Chanapora, Srinagar, Jammu and Kashmir	OM
3.	Daraksha Mubarike	Mubarike Bilal Ahmad	Sazgaripora, Hawal Srinagar Khanyar, Jammu and Kashmir	OM
4.	Anil Kumar	Swami Raj	H.No. 12, W.No. 04 Village Fangota, Tehsil & District Doda-182202	SC
5.	Harish Kotwal	Mulkh Raj Kotwal	H.No. 09, W.No. 02, Village Neota, Tehsil Bhalla, District Doda-182221	RBA

The appointees shall report to the **Member Secretary**, J&K Pollution Control Committee, Head Office, Jammu, within a period of twenty-one (21) days from the date of issuance of this order failing which they shall forego their right to appointment, and the same shall be deemed to have been cancelled *ab-initio* without any further notice.

The appointees shall be allowed to join only on the production of the following certificates (in original) to be verified subsequently:

- Academic/Qualification Certificates.
- Matriculation / Date of Birth Certificate.

- iii. Health Certificate from the concerned Chief Medical Officer of the District.
- iv. Domicile Certificate issued by the Competent Authority.
- v. Valid relevant Category Certificate, if any, applicable.

The appointment of the above candidates shall further be subject to the following conditions:

- a. Each appointee shall give an undertaking in the shape of an Affidavit to the effect that, if on verification, his / her qualification/date of birth/reserved category certificates from the concerned issuing authorities is found fake/forged, his /her appointment as Junior Environmental Engineer in the J&K Pollution Control Committee shall be deemed to have been cancelled *ab-initio* and legal action, as warranted under rules shall be initiated against them.
- b. That if the candidate has taken loan for self-employment from DIC/Employment Department, to be ascertained from the District Industries Centre (DIC) and District Employment & Counselling Centre of the Domicile District, he/she shall relinquish the proprietorship of unit/enterprise and also stakes, if any, in such self-employment unit/enterprise before joining Government service. He/she shall be required to repay the entire loan liability in suitable EMIs to be worked out by the DDO concerned from his/her salary. DDO concerned shall obtain an affidavit from the concerned appointee regarding both relinquishment of proprietorship and stakes, if any, in such a self-employment unit/enterprise and recovery to be made and also personally monitor its recovery.
- c. The salary of the appointees shall not be drawn and disbursed to them unless the satisfactory reports in respect of genuineness of Qualification/Date of Birth/Relevant Category Certificate are received from the concerned Authorities/Agency.
- d. The appointee shall be on probation for a period of two years.
- e. The appointment of the candidates shall be governed by the "New Pension Scheme" as notified vide SRO-400 of 2009 dated 24-12-2009.
- f. The inter-se-seniority of the appointee in the J&K Pollution Control Committee shall be determined in accordance with the J&K Civil Services (Classification, Control and Appeal) Rules, 1956.
- g. The appointment of the above appointees shall be subject to outcome of writ petition(s), if any, pending before Competent Court(s) of Law.

  
7/3/24  
(Vasu Yadav)  
Chairman 

No. PCC/Estb/CO/SL/JEE/E-7412794/2024/267-281

Dated:- 07-03-2024

Copy for information and necessary action to the:

1. Financial Commissioner (Additional Chief Secretary) to Government, Forest, Ecology and Environment Department.
2. Commissioner/ Secretary to Government, General Administration Department.
3. Member Secretary, JK Pollution Control Committee.

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4. Secretary, Service Selection Board Jammu/Srinagar.
5. Director Information , J&K, with the request to kindly get this order published in two leading dailies both at Jammu and Srinagar for information of the concerned.
6. Director Archives, Archeology and Museums.
7. Regional Director, JKPCC, Jammu/Kashmir.
8. Financial Advisor/CAO, J&K PCC Jammu.
9. Incharge website J&K Pollution Control Committee Jammu.
10. Concerned candidates for information and compliance.
11. Order/stock file.

